

# HIGH COURT OF MANIPUR

## AT IMPHAL

### OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF FEBRUARY, 2021

#### HIGH COURT OF MANIPUR

| Opening Balance |      |       | Institution during the month |      |       | Disposal during the month |      |       | Closing balance at the end of the month |      |       |
|-----------------|------|-------|------------------------------|------|-------|---------------------------|------|-------|---|------|-------|
| Civil           | Cril | Total | Civil                        | Cril | Total | Civil                     | Cril | Total | Civil                                   | Cril | Total |
| 2700            | 239  | 2939  | 165                          | 17   | 182   | 101                       | 5    | 106   | 2764                                    | 251  | 3015  |

| Disposal of cases which are more than 5 years old during the month |      |       | Pendency of cases which are more than 5 years old at the end of the month |      |       | Disposal of cases which are more than 10 years old during the month |      |       | Pendency of cases which are more than 10 years old at the end of the month |      |       |
|--|------|-------|---|------|-------|---|------|-------|--|------|-------|
| Civil  | Cril | Total | Civil   | Cril | Total | Civil   | Cril | Total | Civil  | Cril | Total |
| 2  | 0    | 2     | 170   | 10   | 180   | 0   | 0    | 0     | 36   | 29   | 65    |

#### SUBORDINATE COURTS OF MANIPUR

| Opening Balance |      |       | Institution during the month |      |       | Disposal during the month |      |       | Closing balance at the end of the month |      |       |
|-----------------|------|-------|------------------------------|------|-------|---------------------------|------|-------|---|------|-------|
| Civil           | Cril | Total | Civil                        | Cril | Total | Civil                     | Cril | Total | Civil                                   | Cril | Total |
| 4415            | 2685 | 7100  | 190                          | 111  | 301   | 81                        | 117  | 198   | 4524                                    | 2679 | 7203  |

| Disposal of cases which are more than 5 years old during the month |      |       | Pendency of cases which are more than 5 years old at the end of the month |      |       | Disposal of cases which are more than 10 years old during the month |      |       | Pendency of cases which are more than 10 years old at the end of the month |      |       |
|--|------|-------|---|------|-------|---|------|-------|--|------|-------|
| Civil  | Cril | Total | Civil   | Cril | Total | Civil   | Cril | Total | Civil  | Cril | Total |
| 37   | 4    | 41    | 980   | 354  | 1334  | 1   | 10   | 11    | 162  | 126  | 288   |

SUPERINTENDENT: STATEMENT

REGISTRAR (JUDL.)